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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 27<sup>th</sup> OF MARCH, 2023**

**WRIT PETITION No. 16699 of 2022**

**BETWEEN:-**

**UMESH SHRIVASTAVA S/O SHRI RAVI SHANKAR  
SHRIVASTAVA, AGED ABOUT 60 YEARS, OCCUPATION:  
COOPERATIVE INSPECTOR IN THE OFFICE OF  
ASSISTANT COMMISSIONER COOPERATIVE PANNA  
(MADHYA PRADESH)**

**.....PETITIONER**

**(NONE PRESENT)**

**AND**

- 1. THE STATE OF MADHYA PRADESH THROUGH  
THE PRINCIPAL SECRETARY COOPERATIVE  
DEPARTMENT VALLABH BHAWAN BHOPAL M.P.  
(MADHYA PRADESH)**
- 2. THE COMMISSIONER, COOPERATIVE AND  
REGISTRAR COOPERATIVE SOCIETIES BHOPAL  
M.P. (MADHYA PRADESH)**
- 3. THE JOINT COMMISSIONER, COOPERATIVE  
SOCIETIES SAGAR DISTRICT SAGAR (M.P.)  
(MADHYA PRADESH)**
- 4. THE ASSISTANT COMMISSIONER, COOPERATIVE  
SOCIETIES, PANNA DISTRICT PANNA M.P.  
(MADHYA PRADESH)**

**.....RESPONDENTS**

***(BY SHRI VIJAY KUMAR SHUKLA - PANEL LAWYER FOR THE STATE)***

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*This petition coming on for admission as well as on I.A. this day, the  
court passed the following:*

**ORDER**

Considered I.A. No.3902/2023, an application for withdrawal of this

petition.

I.A. No.3902/2023 is allowed.

Accordingly, this petition is dismissed as withdrawn.

**(VIVEK AGARWAL)**  
**JUDGE**

Tabish

